

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 990 of 2020

IN THE MATTER OF:

Shree Pathalogy Laboratory **....Appellant**

Vs

Bigdream Ventures Pvt. Ltd. **....Respondent**

Present:

**For Appellant: Mr. Tarun Arora (CA), Mr. Chaitanya Chavan,
Advocate.**

For Respondent:

O R D E R
(Through Virtual Mode)

01.02.2021: Learned counsel for Appellant submits that notice has been served on Respondent through email and service affidavit has been filed through online mode. He undertakes to file hard copy of the same within one week. There is no appearance on behalf of Respondent.

List the appeal 'for admission (after notice)' on **16th February, 2021.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

am/gc